

COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 382 OF 2018

Dated : 30th January, 2019

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Ajmer Vidyut Vitran Nigam Limited & Ors. ... Appellant(s)
Vs. Respondent(s)
Gurha Thermal Power Company Limited & Ors.

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Taniya Sarin

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Roohina Dua
Mr. Chaitanya Madan
Mr. K. Saha for R-1 to R-3

Mr. R.K. Mehta
Ms. Himanshi Andley for R-5

ORDER

Learned counsel appearing for both the parties submitted that pleadings are complete.

Submissions made by learned counsel appearing for both the parties, as stated above, are placed on record.

List the matter along with Appeal No.19 of 2018 for hearing on **06.03.2019 (Wednesday) at 2.30 p.m.**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

Pr/kt

(Justice N. K. Patil)
Judicial Member